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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No. 39/2015-2020
NEW DELHI, DATED THE 20 OCTOBER, 2016

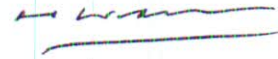
Subject: - Inclusion of Inland Container Depots located at Kalinganagar and Tumb Village (Taluka Umbergaon, District Valsad) as a Port of Registration under Para 4.37 of Hand Book of Procedures (2015-2020),

In exercise of powers conferred under Paragraph 1.03 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures 2015-2020:

2. **Kalinganagar and Tumb Village (Taluka Umbergaon, District Valsad)** are added at the end of ICDs in paragraph 4.37 (a) of Hand Book of Procedures (2015-2020) related to Port of Registration.

(In the revised edition of Hand Book of Procedures name of these Ports would be placed in correct alphabetical order).

Effect of this Public Notice: ICDs located at **Kalinganagar and Tumb Village (Taluka Umbergaon, District Valsad)** are included under para 4.37 (a) Hand Book of Procedures (2015-2020) for availing export promotion benefits under Chapter 4 of Foreign Trade Policy.



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